

THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.II/43/2015/___

Dated Shillong, the ___ May , 2015

EXTENSION NOTICE FOR N.I.Q.

The date of receipt and opening of the quotations relating to "supply of 1(one) Franking Machine" vide quotation Notice No.HCM.II/43/2015/1144 dated 20th April, 2015 is hereby extended to 15th May, 2015 at 1:30 p.m. and opening at 2:00 p.m. respectively.


REGISTRAR

Memo No. HCM.II/43/2015/ 1246A

Dated Shillong, the 8 May , 2015

Copy to:-

1. The Editor, The Shillong Times, Shillong for publishing in their newspaper.
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